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Title : Regarding welfare measures for retired personnel.

SHRIMATI KIRRON KHER (CHANDIGARH): Thank you, Sir for allowing me to speak on this very important subject. ...(*Interruptions*) We all show our patriotism in different ways but there are only some amongst us who sign up to protect the nation. ...(*Interruptions*) They love to face death and disability in the line of duty. Our Armed Forces personnel are renowned across the world for their courage in the face of our enemies and their moral strength in the face of disaster. ...(*Interruptions*) Yet today our Jawans, who have done so much for India, are being made to beg for what is rightfully theirs. ...(*Interruptions*)

As a daughter of an army officer and a grand daughter of an army officer, today it hurts me deeply to see that ex-servicemen are on the streets and are forced to protest for what is their due. ...(*Interruptions*)

Sir, One Rank One Pension is not a demand for a subsidy or a tax cut, it is a right of recall for equitable pension for our retired Armed Forces personnel. ...(*Interruptions*) Today, a Major General, who has retired before 2006, earns a lower pension than a Lieutenant Colonel who retired after 2006. ...(*Interruptions*) But One Rank One Pension is not only a question of respect, pride and hierarchy for the officers, for our jawans who retired at lower ranks and their families but this is the question of their survival. ...(*Interruptions*) While the pension for retired personnel is right now calculated at 50 per cent of their last drawn salary, the ordinary Family Pension for their kin is allowed at 30 per cent of their last drawn salary. ...(*Interruptions*) War widows, many of whom are not getting the benefits that are due to them, are living in penury. The education grant given to the children of ex-servicemen up to Havildar rank comes to just Rs.1,000 per month. ...(*Interruptions*) The officers are not asking it only for themselves. ...(*Interruptions*) They feel that if it is given to the jawans and also to the war widows first, it would be only justice. ...(*Interruptions*)

Sir, we have a very disciplined Army unlike our neighbours who have Armies which take over their country. So, I would request the Government to kindly implement OROP. ...(*Interruptions*)

HON. DEPUTY-SPEAKER:

Dr. Kirit P. Solanki,

Shri Bhairon Prasad Mishra,

Shri P.P. Chaudhary,

Dr. Heena Vijaykumar Gavit,

Dr. Pritam Gopinath Munde,

Shrimati Rakshatai Khadse,

Shri Ajay Misra Teni,

Shri Sudheer Gupta,

Shri Dushyant Chautala,

Kunwar Pushpendra Singh Chandel and

Shri Shivkumar Udasi are permitted to associate with the issue raised by Shrimati Kirron Kher.

...(*Interruptions*)

